

**GOVERNMENT OF INDIA
TEXTILES
LOK SABHA**

STARRED QUESTION NO:89
ANSWERED ON:25.07.2003
SALE OF SURPLUS LAND OF NTC
MOHAN RAWALE;RAMDAS ATHAWALE

Will the Minister of TEXTILES be pleased to state:

- (a) whether the Asset Sale Committee of National Textiles Corporation has given permission for sale of surplus lands of its subsidiaries;
- (b) if so, the details thereof, State-wise
- (c) the details of the pending requests for sale of surplus land of closed NTC mills;
- (d) the time by which the pending requests will be examined by the ASC for final decision;
- (e) the manner in which the amount obtained from the sale of surplus land will be utilized; and
- (f) the action taken by the Government to obtain approval from the States which have refused the sale of surplus land ?

Answer

THE MINISTER OF TEXTILES (SHRI SYED SHAHNAWAZ HUSSAIN)

(a) to (f): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (f) OF LOK SABHA STARRED QUESTION NO.89 FOR ANSWER 25.7.2003.

(a) & (b): Assets Sales Committees constituted by BIFR for sale of surplus assets of NTC have so far given permission for sale of 18 parcels of land details of which are enclosed.

(c) & (d): There are no pending requests with Asset Sale Committees for sale of assets.

(e): The proceeds from the sale of surplus assets are to be utilized for implementing the Rehabilitation Schemes of NTC as approved by BIFR.

(f): No State Government has refused permission for sale of assets.

ANNEXURE

Statement giving details of surplus land sold by NTC on the recommendations of Assets Sales Committees

S.No. Name of the State Area of land sold (In acres) Price at which sold(Rs Crs)

1	Punjab	1.33	1.61
2	Rajasthan	7.83	1.95
3	Uttar Pradesh	16.72	16.47
4	Maharashtra	43.67	13.15
5	Tamilnadu	3.63	0.69
6	Pondicherry	10.37	12.66
7	Kerala	5.35	0.88
8	Karnataka	13.59	61.34
	Total	102.49	108.75